

**BUSINESS ADVISORY COMMITTEE**  
(Fifteenth Lok Sabha)

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**FORTY-FIRST REPORT**

(Presented on 28.8.2012)

The Business Advisory Committee held a sitting on Monday, the 27<sup>th</sup> August, 2012.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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|---|-----------|
| (1) The National Highways Authority of India (Amendment) Bill, 2011.<br><i>(Consideration and passing)</i>  | } 3 hours |
| (2) The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011.<br><i>(Consideration and passing)</i> | } 2 hours |
| (3) The Prevention of Money Laundering (Amendment) Bill, 2011.<br><i>(Consideration and passing)</i>  | } 2 hours |
| (4) The Unlawful Activities (Prevention) Amendment Bill, 2011.<br><i>(Consideration and passing)</i>  | } 2 hours |

3. The Committee also recommend that the sitting of the House fixed for Wednesday, the 29<sup>th</sup>, August 2012 may be cancelled on account of Onam.

**NEW DELHI;**  
**27<sup>th</sup> August, 2012**  
**Bhadra 5, 1934 (Saka)**

**MEIRA KUMAR (Smt.)**  
**Chairperson,**  
**Business Advisory Committee.**